

**Lakshadweep Children Rules, 1981**

SHRIMATI SHIELA KAUL; Sir, I also beg to lay on the Table a copy of the Lakshadweep Administration Gazette Notification No. F. 1/27/71-Genl., dated the 7th September, 1981, publishing a corrigendum to the Lakshadweep Children Rules, 1981, published *vide* Gazette Vol. XVII, No. 6, dated the 18th August, 1981. [Placed in Library. See No. LT-3093/81].

**Statement showing the action taken by Government on the various assurances, promises and undertakings given during the various sessions**

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against them:—<

(i) Statement No. XVIII—Hundred-Sixth Session, 1978.

(ii) Statement No. XIV—Hundred-Ninth Session, 1979.

(iii) Statement No. XII—Hundred-Fourteenth Session, 1980.

(iv) Statement No. XI—Hundred-Sixteenth Session, 1980.

(v) Statement No. VI—Hundred-Seventeenth Session, 1981.

(vi) Statement No. V—Hundred-Eighteenth Session, 1981.

(vii) Statement No. II—Hundred-Nineteenth Session, 1981.

(viii) Statement No. I—Hundred-Twentieth Session, 1981.

[Placed in Library See No LT-3126/81 for (i) to (viii).]

**I. Comments of the Comptroller and Auditor General of India on the Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the year ended the 31st March, 1979.**

**II Review on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, U.P. for the period ended the 5th December, 1979**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR); Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Comments of the Comptroller and Auditor General of India on the Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the year ended the 31st March, 1979.

[Placed in Library See No LT-3096/81 for (i) and (ii)]

(ii) Review by Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, U.P. for the period ended the 5th December, 1979. [Placed in Library, See No. LT-3096/81 for (i) and (ii)].

**Statement giving reasons for not laying the reports (1979-80 and 1980-81) Of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, . U.P. within the stipulated period.**

SHRI NIHAR RANJAN LASKAR; Sir, I also beg to lay on the Table a copy of the Statement giving reasons for not laying the Annual Reports of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the years 1979-80, and 1980-81, within the stipulated period. [Placed in Library See No. LT-3096/81]

**Reports and Certified Accounts (1978-79 and 1979-80) of the Central Council for Research in Unani Medicine, New Delhi and related papers.**

SHRI NIHAR RANJAN LASKAR; Sir, I also beg to lay on the Table:—